

GOVERNMENT OF MEGHALAYA  
LAW (B) DEPARTMENT

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NOTIFICATION

Dated Shillong, the 16<sup>th</sup> September, 2022

No. LJ (B) 48/2020/45—In the interest of public service and in exercise of the powers conferred under sub-section (1) of section 20 of the Code of Criminal Procedure 1973, the Governor of Meghalaya is pleased to appoint Shri Andrew L. Myrthong, MCS, Extra Assistant Commissioner, as the Executive Magistrate within the East Khasi Hills District with immediate effect till he holds the said post.

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(Cyril V.D. Diengdoh),  
Secretary to the Govt. of Meghalaya,  
Law (B) Department

Memo No. LJ (B). 48/2020/45-A  
Copy forwarded to:-

Dated Shillong, the 16<sup>th</sup> September, 2022

1. The Deputy Commissioner, East Khasi Hills District, Shillong with reference to your letter No. KCR.20/1/90/182/687, dated 05.09.2022.
2. The Director of Printing & Stationery, Meghalaya, Shillong for publication of Notification in the Meghalaya Gazette.
3. Personnel & A.R. (A) Department for information.
4. Officer concerned.
5. DEO (Data Entry Operator) Law (A) Department for uploading the Notification in the Law Department website.

By order etc.,

*Sannay*

Deputy Secretary to the Govt. of Meghalaya,  
Law (B) Department.